

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 803/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Parkland Meadows & Hospitality Ltd. V/s Nile Buildtech Pvt. Ltd.

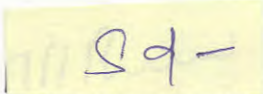
SECTION OF THE COMPANIES ACT: 433(e),434(1)(a)&(2),439

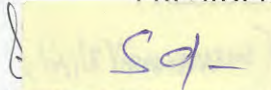
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|----------------------|-------------|----------------|---------------|
| 1. | MR. KRISHNENDU DATTA | , Adv | } Petitioners | Prachi Johari |
| 2. | Ms. PRACHI JOHARI | , Adv | | |

ORDER

Learned counsel for the petitioner requests for some time to comply with the rules known as Companies (Transfer of pending proceedings) Rules, 2016 notified on 07.12.2016 and file compliance affidavit accordingly.

List on 25.04.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)